Annexure-9

Name of the corporate debtor: JEWEL GARMENTS PRIVATE LIMITED; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 01.10.2022 in accordance with Section 25(2) (e), IBC, 2016

List of other creditors (Other than financial creditors and operational creditors)

			T	SI.No.	
	Total	-	-	Name of creditor	
	1	1		Date of receipt	Details
	,	1		Amount claimed	Details of claim received
	1	1	1	Amount of claim admitted	
	30	,	1	Nature of claim	Details
	r	1	1	Amount Nature of covered by claim security interest	Details of claim admitted
	ı	1	1	Amount covered by guarantee	ted
A STATE OF THE PERSON NAMED IN COLUMN TWO IS NOT THE OWNER.	ı	,	ı	Whether related party?	
Section 19 and 1	ï	1	Ĭ	Amount of any mutual continge nt claim may be set-	
The second secon	1	ı	1		
1	-/25	-	,	Amount of claim not admitte d	
- Registion Alle-	Washing No. 18	-	RAM TH	Amount Amount of of claim claim not under admitte verificati	
- W	BA			Remarks, if any	

(Amount in₹)